

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2842
ANSWERED ON:06.12.2001
DELAY IN SETTING UP FAST TRACK COURTS
JAI PRAKASH

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether it has been noticed by the Government that some State Governments are delaying the constitution of fast track courts;
- (b) if so, the measures being taken by the Central Government in this regard;
- (c) the reaction of the States in this regard at the All India level Conference of the Law and Home Secretaries of the states and union territories held recently in New Delhi; and
- (d) the details of such courts set up, district-wise in Uttar Pradesh as on 30th September, 2001

Answer

MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI ARUN JAITLEY)

- (a) Yes, Sir.
- (b) The State Governments are being periodically persuaded to set up Fast Track Courts as envisaged by the Eleventh Finance Commission.
- (c) The reaction of the States at the All India level States and Delhi was Conference of the Law and Home Secretaries of the Union territories held on 30th October, 2001 in New very encouraging.
- (d) The district-wise details of Fast Track Courts set up in Uttar Pradesh as on 30th September, 2001 is at the Annexe.

ANNEXE

DISTRICT-WISE FAST TRACK COURTS SET UP IN UTTAR PRADESH
AS ON 30TH SEPTEMBER, 2001

S.No. District No. of Fast Track Courts

1. Agra 5

2. Aligarh 5

3. Allahabad 5

4. Azamgarh 5

5. Banda 5

6. Barabanki 5

7. Badayun 5
8. Bulandshar 5
9. Deorua 5
10. Etah 5
11. Etawa 5
12. Faizabad 5
13. Kanpur (Rural) 5
14. Firozabad 5
15. Gazhiabad 5
16. Gazi pur 5
17. Gonda
18. Gorakhpur 5
19. Hardoi 5
20. Jaunpur 5
21. Kanpur city 5
22. Khiri 5
23. Lucknow 5
24. Mathura 5
25. Meerut 5
26. Muradabad 5
27. Muzaffar Nagar 5
28. Pratap Garh 5

29. Rae Bareilly 5

30. Saharanpur 5

31. Shah Jahanpur 5

32. Sitapur 5

33. Sultanpur 5

34. Varanasi 5

35. Gautam Budh Nagar 5

36. Fateh Pur 4

37. Rampur 3

TOTAL 182